

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 2755  
(To be answered on the 16<sup>th</sup> March 2023)**

**REVIVAL OF RAXAUL AIRPORT**

**2755. DR. SANJAY JAISWAL**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government proposes to revive Raxaul Airport at Champaran, Bihar and if so, the details thereof;
- (b) whether the additional 121 acres of land as required has been transferred by the Government of Bihar to the Union Government and if so, the details thereof;
- (c) whether the Government has fixed any timeline for the completion of the revival project;
- (d) if so, the time by which Raxaul Airport is expected to be functioning;
- (e) whether there are any other issues faced in terms of co-operation from the Government of Bihar, or otherwise, for this project; and
- (f) if so, the details thereof?

**ANSWER**

**Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**(Shri Jyotiraditya M. Scindia)**

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- (a): Airports Authority of India (AAI) had conducted a feasibility study for revival of Raxaul Airport and as per the study, Raxaul Airport can be developed for ATR-72 / Q-400 type of aircrafts for IFR operations subject to handing over of 121 acres of land by State Government to AAI free of cost and free from all encumbrances.
- (b): The required additional 121 acres of land is yet to be transferred by the Government of Bihar to AAI.
- (c) to (f): The timeline for completion of the airport projects and commencement of flight operations depend upon many factors such as availability of mandatory clearances, financial closure, commercial viability, traffic demand/willingness of airlines to operate to/from such airports etc.

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